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Letter No. APPCB/O.A No. 606 of 2018/2019
State Level Committee on Solid Waste Management
For the State of Andhra Pradesh

o/o A.P Pollution Control Board,
D.No. 33-26-14 D/2, Chalamalavari Street,
Kasturibaipet, Vijayawada – 520 010
Ph.No. 0866-2436200

823, August 22, 2019

To,
The Deputy Registrar (Judicial),
National Green Tribunal,
Faridkot House,
Coopernicus Marg,
New Delhi – 110 001.

Sir,

Sub: APPCB – UH II – State Level Committee Constituted under NGT order in O.A. No. 606/2018 – Field visits by the Chairperson State Level Committee Andhra Pradesh on 13.06.2019 Reports submitted – Reg.

Ref: Letter No. APPCB/ O.A No.606 of 2018 / 2019 Dt. 03.06.2019.

In continuation to the above the Hon'ble Justice B.Seshasayana Reddy, Chairperson, State Level Committee Andhra Pradesh has visited the following facilities.

Field visit on 13.06.2019

1. Dumpsite & Solid Waste Processing Facilities in Eluru Municipal Corporatipon, West Godavari District.
2. Asram Hospital, Malkapuram, Eluru, West Godavari District.
3. Solid Waste Processing Facilities at Dwaraka Tirumala, Sanivarapupeta & Satramadu (V), in West Godavari District.

Field visit on 28.06.2019 & 29.06.2019

4. Solid Waste Processing Facility in Anantapur Municipal Corporation.
5. Sriven Environ Technologies in Anantapur District.
6. A.P. Vaidhya Vidhana Parishad District Hospital in Hindupur District.
7. Solid Waste Processing Facility in Penukonda Gram Panchayat, Anantapur District.
8. Sri Satya Sai Super Speciality Hospital in Puttaparthi Anantapur District.
9. Dumpsite in Puttaparty Nagar Panchayat, Anantapur District.
10. Dumpsite in Dharmavaram Municipality, Anantapur District.
11. Solid Waste Processing Facility in Kakkalapalli Gram Panchayat, Anantapur District.
12. Govt. General Hospital, ANantapur District.
13. Solid Waste Processing Facility and Dump Site in Anantapur Municipal Corporation.
14. Dump Site in Hindupur Municipality.

Field visit on 12.07.2019

15. Dump Site in Peddapuram Municipality, East Godavari District.
16. Dump Site in Kakinada Municipal Corporation, East Godavari District.

DR P
29.8.19

Cons (3)

Copy to
Dr. Akolkar

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17. Solid Waste Processing Facilities in Rajamahendravaram Municipal Corporation, East Godavari District.
18. Solid Waste Processing Facilities in Ramanayyapeta Gram Panchayat, East Godavari District.
19. Govt. General Hospital in Rajamahendravaram, East Godavari District.
20. GSL Medical College and Hospital in Lakshmipuram, Rajamahendravaram, East Godavari District.

Field visit on 25.07.2019 & 26.07.2019

21. Sri City (P) Ltd., in Chittoor District.
22. Dump Site in Sullurpet Municipality, Nellore District.
23. Dump Site in Gudur Municipality, Nellore District.
24. Solid Waste Processing Facilities in Kasumuru, Vinnamala and Tadikandika Nellore District.
25. Narayana Medical College Hospital in Nellore District.
26. ACSR Govt. Medical College Hospital in Nellore District.
27. Solid Waste Dump Site in Nellore Municipal Corporation, Nellore District.

The Notes on the above visits are herewith enclosed for favor of kind information.

Yours faithfully,

Sd/-
CHAIRMAN
(APPCB)

// T.C.F.B.O //


JOINT CHIEF ENVIRONMENTAL ENGINEER
UH-II



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NOTE ON VISIT TO DUMPSITE & SOLID WASTE PROCESSING FACILITIES IN ELURU MUNICIPAL CORPORATION BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE ON 13.06.2019

The Chairperson, State Level Committee visited the dump site of Eluru Municipal Corporation on 13.06.2019 in the presence of Sri. A. Mohan Rao, Commissioner, Eluru & other officials of Municipal Corporation and officials of Andhra Pradesh Pollution Control Board.

The following are the observations made during the field inspection:

1. The population of Eluru Municipal Corporation is about 2.17 lakhs with 55014 no. of households in 50 wards.
2. They are generating about 79 TPD of solid waste. There is no system followed for segregation of waste and the entire un-segregated waste is being dumped in the dump yard located at Ponangi village, 5 km from Eluru.
3. The vermi compost facility is provided in this yard, however the same is not in use.
4. The Municipal solid waste is being burnt all over the site. The smoke is engulfing the area causing air pollution. The open burning of Municipal Solid Waste shall be stopped immediately and the fire shall be doused using soil cover. Fire tenders should not be used for dousing fire at sanitary landfill sites. Hon'ble National Green Tribunal in its order dt. 22.12.2016 in O.A No 199 of 2014 directed total stoppage of open burning of waste on lands, including at landfill sites making violators liable to pay environmental compensation.



Burning of solid waste at Ponangi dumping yard of EMC.

Eluru Municipal Corporation is required to take immediate steps for implementation of solid waste management rules'2016.

B. Reddy

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NOTE ON VISIT TO ASRAM HOSPITAL, MALKAPURAM, ELURU ON 13.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited ASRAM hospital, Malkapuram, Eluru on 13.06.2019 to verify the Bio Medical Waste Management in the Hospital in the presence of Dr. K. Umamaheswara Rao, Dean (Academic); Dr. K. Hanumantha Rao, CEO, officials of Andhra Pradesh Pollution Control Board and Mr. V. Venkateswara Rao, Representative of CBMWTF, West Godavari District.

The following are the observations made during the field inspection:

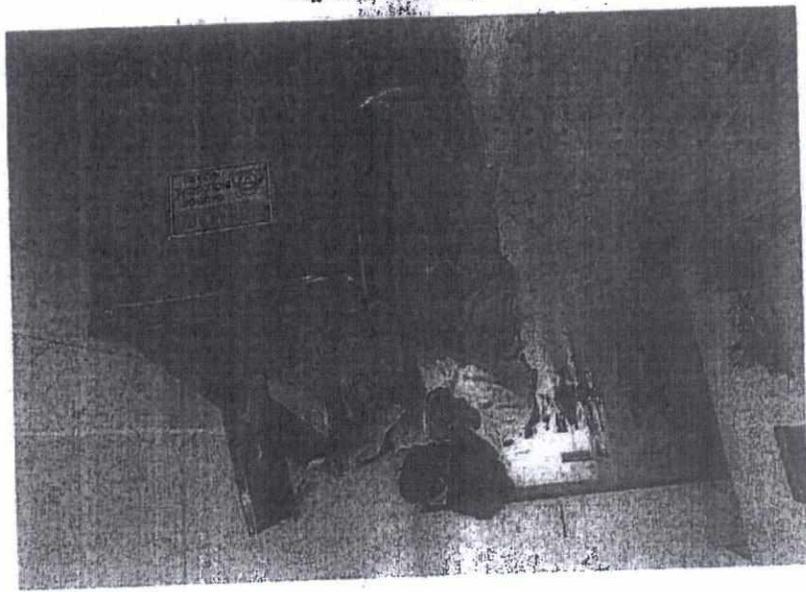
- a. Total bed strength of the hospital is 1000 generating about 2510 Kg/Month of Bio-Medical Waste.
- b. Andhra Pradesh Pollution Control Board renewed Consent and Bio-Medical Waste Authorization on 22.02.2019 with validity up to 31.01.2024.
- c. Specially designed stainless steel trolleys (3 nos of size 6' x 2.5' x 2.3' each) with compartments are provided for internal movement of bio-medical waste from different wards to BMW storage facility located near the STP.
- d. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste. They are required to use bar coded and non chlorinated eco friendly bags for collection of Bio-Medical Waste as per rules 4 (i) and 7(8).
- e. The hospital has tie up with CBMWTF of West Godavari District operated by M/s Safe Environ. The Bio - Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
- f. The hospital has the facility of Sewage Treatment Plant (STP) of 1250 KLD capacity and the treated effluents are utilized in 60 acres of own land.
- g. The hospital being a bulk waste generator required to implement the provisions of Solid Waste Management Rules 2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises.

The provision of specially designed stainless steel trolleys with compartments for internal movement of bio-medical waste containing bags from different wards to BMW storage facility is noted to be very effective, as the waste containing bags are not visible to the patients/ general public while they are shifted to common storage room. The APPCB to examine and issue instructions to the teaching hospitals and other major hospitals to implement this system.

In Reply

PTO

Segregated Bio Medical Waste collection in SS trolley



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NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITIES AT DWARAKA TIRUMALA, SANIVARAPUPETA & SATRAMPADU VILLAGES IN WEST GODAVARI DISTRICT ON 13.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the Solid Waste Processing Facilities at Dwaraka Tirumala, Sanivarapupeta & Satrampadu Villages in West Godavari District on 13.06.2019 in the presence of Sri R. Victor, District Panchayat Officer, Eluru; Smt. Mahalakshmi, District Coordinator, District Panchayat Resource Center, Eluru and other officials of APPCB. Dwaraka Tirumala, Sanivarapupeta & Satrampadu Villages have been identified as model villages and as per the Hon'ble NGT order dt. 26.04.2019, total compliance with the Solid Waste Management Rules is to be ensured in these villages within 6 months i.e by October'2019.

The following are the observations made during the field inspection:

1. Dwaraka Tirumala:

- a. The population of Dwaraka Tirumala is 5622 and number of households in the village are 1232. A shed with compost pits and compartments for storage of segregated dry waste is constructed and is operational.
- b. The green ambassadors are collecting wet waste & dry waste from the households.
- c. The wet waste is mixed with dung in preparatory tanks. The mixed waste is then taken to vermicompost pits where the verms are introduced. After completion of the vermicompost, the same is sieved to separate the verms. The produced compost is sold/ disposed. It is to be ensured that the total wet waste generated is collected and converted into valuable compost.
- d. The dry waste is segregated into plastics, metals, glass bottles, waste paper / card boards, waste chappals etc., The recovered material is sold out.
- e. They have procured machines for cleaning the plastic waste from dust and for shredding the plastic waste. The plastic waste is shredded for reuse in road making.
- f. The facility is having a small incinerator for disposal of sanitary napkins / pads, which is operated on electricity.
- g. The concerned District Authorities to ensure that adequate facilities are provided so that the total waste generated in the village is scientifically managed.

P. R. Reddy

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2. Sanivarapupeta:

- a. The population of Sanivarapupeta is 18174 and number of households in the village are 4767.
- b. A shed with compost pits, the storage pits for segregated dry waste and other Solid Waste processing facilities are provided, but they are yet to be put into operation. The facility to be effectively utilized for proper management and disposal of Solid Waste generated/collected from the Village.
- c. Tammileru leading to Kolleru Lake is passing adjacent to the village. Dumping of solid waste is noticed in Tammileru. The EO (PR&RD), Eluru assured that the waste dumped in Tammileru will be lifted to the facility within one week.

3. Satrampadu:

- a. The population of Satrampadu is 6393 and number of households in the village are 1794.
- b. A shed with compost pits, the storage pits for segregated dry waste and other solid waste processing facilities are provided, but they are yet to be put into operation. The facility to be effectively utilized for proper management and disposal of solid waste generated/collected from the Village.
- c. Large quantity of un segregated solid waste is noticed in low laying area adjacent to the solid waste processing shed. The area needs to be cleaned up and the solid waste be processed scientifically in their facility.

All the concerned are required to put their best efforts for effective implementation of solid waste management rules 2016 in the above model villages for ensuring 100% compliance by end of Oct'19, so that other villages can follow the best practices adopted in order to improve the environmental conditions.

Prasad

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NOTE ON VISIT TO COMMON BIO MEDICAL WASTE TREATMENT FACILITY i.e M/S. SRIVEN ENVIRON TECHNOLOGIES IN ANANTAPURAM DISTRICT ON 28.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited Common Bio Medical Waste Treatment Facility (CBMWTF) of Anantapuram District namely M/s. Sriven Environ Technologies on 28.06.2019 in the presence of Sri. Ashok, representative of the facility and officials of the APPCB.

The following are the observations:

1. M/s. Sriven Environ Technologies is located at survey No. 277-1A, Dumpetla village, Bathalapalli Mandal, Ananthapuram District and catering for treatment & disposal of Bio Medical Waste generated from the Health Care facilities operating in Ananthapuram & YSR Kadapa Districts.
2. The APPCB issued renewal of Consent & Authorization vide order dt. 12.05.2019 for a period up to 30.04.2024 duly stipulating certain conditions to comply with.
3. At present, the CBMWTF is catering to 406 (Anantapuram) and 276 (Kadapa) No. of HCFs. The total bed strength of the HCFs is 5359 (Anantapuram) and 3649 (Kadapa). It is informed that 106 (Anantapuram) and 61 (Kadapa) HCFs are yet to be tied up. APPCB to ensure that all the operating HCFs get tied up with CBMWTF for safe disposal of BMW.
4. It is informed that they are receiving about 1200 Kgs of bio medical waste from the HCFs located in Anantapuram & Kadapa Districts. They have provided bar coding to the bags and weighing the waste received from each HCF. It is informed that the facility is having six vehicles for lifting bio medical waste from the HCF's and all these vehicles are provided with GPS tracking system and route maps for regular lifting of the bio medical waste in Anantapuram and Kadapa Districts.
5. The CBMWTF is having facilities like HSD fired incinerator, auto clave and shredder for treatment and disposal of the bio-medical waste.
6. The facility has provided Quencher followed by ventury scrubber, water droplet separator, packed bed scrubber & mist eliminator separator to the incinerator to control air pollution.
7. The incinerator is provided with PLC controller. The facility has provided online monitoring system for continuous monitoring of temperature in primary & secondary chambers of the incinerator, flue gas emissions for CO., CO₂, and connected the data to APPCB website.

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8. The industry is disposing the Incinerator Ash and ETP Sludge within the unit premises in lined pit. As per consent, they shall dispose the incinerator ash to TSDF, Parawada, Visakhapatnam.
9. The facility has provided ETP for treating effluents generating from the wet scrubber, vehicles washings, BMW drums, floor washings.
10. It is observed that the workers of facility are manually segregating the bio medical received from HCFs. As per BMW rules, there shall be no secondary handling. The CBMWTF is required to inform APPCB about the HCFs not segregating the BMW in accordance with the rules for taking further action to improve the segregation of the BMW in HCFs.

approved
B. R. Reddy
10/07

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**NOTE ON VISIT TO A.P. VAIDHYA VIDHANA PARISHAD
DISTRICT HOSPITAL, HINDUPUR, ANANTAPUR DISTRICT ON
29.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

The Chairperson, State Level Committee visited A.P. Vaidhya Vidhana Parishad District Hospital, Hindupur, Ananthapur District on 29.06.2019 in the presence of Dr. Kesavulu, Superintendent; Smt Rukminamma, RMO; and officials of the APPCB to verify the Bio Medical Waste Management in the Hospital.

The following are the observations:

1. A.P. Vaidhya Vidhana Parishad District Hospital, Hindupur was established in the year 2002. The Board has renewed CFO & BMW Authorization to the Hospital on 06.05.2019 for the bed strength of 200 Nos, which has validity upto 30.04.2020.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards. They are generating about 100 kgs/ day of Bio Medical waste and maintaining a register for bio-medical waste.
3. The hospital has tie up with CBMWTF of Anantapuram District operated by M/s. Sriven Environ Technologies. The Bio – Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on alternate days.
4. The hospital provided Common Biomedical waste storage facility and also general waste storage area.
5. The hospital is generating about 80 KLD of waste water from various sources i.e from lab & floor washings, operation theatres, domestic etc., At present, the hospital is not having STP and they propose to construct the STP within 6 months.

approved
PrReddy
10/07

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**NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITY OF
PENUKONDA GRAM PANCHAYATH ON 29.06.2019 BY HON'BLE
CHAIRPERSON, STATE LEVEL COMMITTEE.**

The Chairperson, State Level Committee visited Penukonda Gram Panchayath on 29.06.2019 in the presence of Sri. Y.P. Ramana Reddy District Co-ordinator, DPRCTP, Anantapur District; and other officials of the Panchayath Raj dept & the APPCB.

The following are the observations:

1. Penukonda Grama Panchayath is having population of 21507 with 5,377 households. Daily door to door garbage collection is being practiced and the two-bin system for wet and dry garbage collection is implemented in the village.
2. The dry & wet waste generated is being collected on daily basis from every household by the green ambassadors using tricycles. These tricycles are provided with partition for collecting dry and wet waste separately.
3. They have provided a shed with compost pits, storage pits for segregated dry waste, plastic cleaning & shredding equipment etc.,
4. The collected wet waste is put in to NADEP troughs and after its decomposition is transferred to vermin troughs. The vermi compost produced is sold to farmers. The dry waste is segregated in to different categories and sold to guzaries.
5. It is noticed that lot of plastic waste is stored in the premises and the Gram Panchayath may explore possibility of sending the plastic waste to nearby cement plants viz M/s. Ultra Tech cements for co processing.

approved
B. Reddy
10/07

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NOTE ON VISIT TO SRI SATYA SAI SUPER SPECIALITY HOSPITAL, PUTTAPARTHY, ANANTAPUR DISTRICT ON 29.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited Sri Satya Sai Super Speciality Hospital, Puttaparthi, Ananthapur District on 29.06.2019 in the presence of Dr. Guru Murthy, Director of the Hospital; and officials of the APPCB to verify the Bio Medical Waste Management in the Hospital.

The following are the observations:

1. Sri Satya Sai Super Speciality Hospital, Puttaparthi was established in the year 1991. The Board has renewed BMW Authorization to the Hospital on 08.06.2016 for the bed strength of 300 Nos, which is valid up to 31.05.2021.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards. They are generating about 80 kgs/ day of Bio Medical waste.
3. The hospital has tie up with CBMWTF of Anantapuram District operated by M/s. Sriven Environ Technologies. The Bio - Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
4. The hospital provided Common Biomedical waste storage facility and also general waste storage area.
5. The hospital is generating about 150 KLD of waste water from various sources i.e from lab & floor washings, operation theatres, domestic etc., They have provided STP of capacity 500 KLD. The treated water (after RO System) is utilized for cooling purpose in utilities and the remaining treated waste water is being utilized for gardening within the premises.

approved
Per Reddy
10/07

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**NOTE ON VISIT TO DUMPSITE OF PUTTAPARTHY NAGAR
PANCHAYAT ON 28.06.2019 BY HON'BLE CHAIRPERSON, STATE
LEVEL COMMITTEE.**

The Chairperson, State Level Committee visited the Dump site of Puttaparthi Nagar Panchayat on 28.06.2019 in the presence of Sri. N.V. Ramana Reddy, Municipal Commissioner and other officials of the Nagar Panchayath & the APPCB.

The following are the observations:

1. About 5.4 Tones/day of MSW is generated / collected in Puttaparthi Nagar Panchayath area and they are following RTMS to ensure door to door collection of Solid Waste.
2. There is no segregation of Municipal Solid waste and the entire un-segregated waste is being dumped in the dump site. The dump site is located at Sy.No.1612, Karnatakanagepalli (V) with an extent of 28.22 acres.
3. The Puttaparthi Nagar Panchayath has not obtained authorization from Andhra Pradesh Pollution Control Board.
4. It is informed that they are in process for setting up of a Waste to Compost project by engaging third party services i.e., M/s. Harsha Developers, Vijayawada, but the related ground works are yet to be started.

approved
P. Reddy
10/07

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NOTE ON VISIT TO DUMPSITE OF DHARMAVARAM MUNICIPALITY ON 28.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the Dump site of Dharmavaram Municipality on 28.06.2019 in the presence of Smt.V.V.K.Kumari, Municipal Commissioner and other officials of the Dharmavaram Municipality and the APPCB.

The following are the observations:

1. The population of the Dharmavaram Municipality is about 1.45 lakhs and its area is 40.42 Sq.kms with number of households -34451 comprises 40 No. of wards.
 2. The total solid waste generated is about 63 Tons/day. It is informed that they are lifting about 58 TPD of solid waste.
 3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard located at Mallinenipalli over an extent of 22.16 acres. There is no proper road to the dump yard and the vehicles carrying solid waste are to pass through the village.
 4. Open burning of Municipal Solid Waste is observed, which shall be stopped immediately and the fire shall be doused using soil cover. Fire tenders should not be used for dousing fire at sanitary landfill sites. Hon'ble National Green Tribunal in its order dt. 22.12.2016 in O.A No 199 of 2014 directed total stoppage of open burning of waste on lands, including at landfill sites making violators liable to pay environmental compensation.
 5. They have constructed a shed for vermi composting and provided a small room for material recovery facility. But they are not carrying out the vermi composting or the material recovery activities.
 6. The Municipality has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.
- Dharmavaram Municipality to follow the solid waste management rules'2016 in letter and spirit for management of present generated waste and the legacy waste.

approved
BmRao
10/07

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**NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITY OF
KAKKALAPALLI GRAM PANCHAYATH (MODEL VILLAGE) ON
28.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

The Chairperson, State Level Committee visited Kakkalapalli Gram Panchayath on 28.06.2019 in the presence of Sri. Sudhakar Reddy, District Panchayath Officer, Anantapuram District; Sri. Y.P. Ramana Reddy, District Co-ordinator; and officials of the APPCB. Kakkalapalli village has been identified as model village and as per the Hon'ble NGT order dt. 26.04.2019, total compliance with the Solid Waste Management Rules is to be ensured in model villages within 6 months i.e by October'2019.

The following are the observations:

1. Kakkalapalli Grama Panchayath is having population of 3780 with 901 households.
2. There are 4 green ambassadors in the gram panchayat and each of them collects dry and wet waste from nearly 250 houses by using tricycles supplied by Swachh Andhra corporation to the gram panchayath. The tricycles are provided with partition for collecting dry and wet waste separately.
3. Even though the village is selected as model village in Anantapuram district, so far there is no SWPC shed for processing the solid waste. Hence the concerned authorities are required to take necessary action to complete the construction of SWPC and fulfil all the 18 SOP's in the SWPC by October, 2019.

approved
Pankaj
10/07

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**NOTE ON VISIT TO GOVT. GENERAL HOSPITAL, ANANTAPUR
ON 28.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

The Chairperson, State Level Committee visited Govt. General Hospital, Ananthapuram District on 28.06.2019 to verify the Bio Medical Waste Management in the Hospital in the presence of Dr. A. Jagannath, Superintendent; Smt Lalitha, RMO; and officials of the APPCB.

The following are the observations:

1. Govt. General Hospital, Anantapuram was established in the year 1958. The APPCB has renewed CFO & BMW Authorization to the Hospital on 19.06.2019 for the bed strength of 500 Nos, which is valid up to 30.04.2020.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards.
3. The hospital has tie up with CBMWTF of Anantapuram District operated by M/s. Sriven Environ Technologies. The Bio – Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
4. The hospital provided Common Biomedical waste storage facility and also general waste storage area. As per rule 4 (b) of Bio Medical Waste Management Rules'2016 proper ventilation to be provided for the common BMW storage facility.
5. It is noticed that few un mutilated syringes, needles, gloves and IV sets are mixed with general waste. The hospital is required to improve BMW collection system and ensure that the BMW is not mixed with general waste (rule 4 f).
6. The hospital (including hostels of medical college)being a bulk waste generator required to implement the provisions of Solid Waste Management Rules'2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises.
7. The Sewage Treatment Plant (STP) is under construction and it is proposed to reuse the treated effluents.

approved
Praveen
10/07

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NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITY AND DUMPSITE IN ANANTAPURAM MUNICIPAL CORPORATION ON 28.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the Waste Disposal Machine installed by Anantapuram Municipal Corporation near the R&B Office and also Municipal Dump site of Anantapuram Municipal Corporation on 28.06.2019 in the presence of Sri S. Dilli Rao, Joint Collector, Anantapuram, Sri Siva Prasad, Deputy Commissioner and other officials of the Anantapur Municipal Corporation and APPCB.

The following are the observations:

1. About 110 MT tons per day of the Municipal Solid Waste is generated/ collected in Anantapuram Municipal Corporation (AMC). It is informed that the composition of the waste collected is 61 MT dry waste, 38.5 MT wet waste, 8 MT other waster and 2.5 MT of C&D waste.
 2. The AMC installed Waste Disposal Machine (WDM) of capacity 1.5 Tons per hour at their Open Plot near R&B office, Sai Nagar for disposal of the dry Municipal Solid Waste for cluster of two wards. It is informed that the machine has been installed on trial basis and proposing to install such machines in other locations in the corporation area. During the visit, machine is in operation, but water scrubbing system is non-functional and black smoke is being emitted. They have not obtained any permission from APPCB for installation and operation of Waste Disposal Machine. Burning of Municipal Waste containing plastics at low temperatures is not permitted. The APPCB and the AMC may examine the issue in detail about the suitability of such a system.
 3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard of extent 12.5 acres. About 4.8 Lakhs tones of Municipal Solid Waste has been dumped in this yard.
 4. A work shop was conducted with cement plants and ULBs in Vijayawada on 12.06.2019 and the ULBs were directed to co-ordinate with the nearby cement plants for disposal of segregated dry waste. M/s. Ultra Tech Cements is the nearby cement plants to Anantapuram and they are accepting the segregated dry waste from the Municipalities. But the AMC has not taken necessary action in this regard.
 5. A shed is existing at Municipal dump site for vermi composting of wet waste and the same is observed to be not in use.
 6. The Corporation has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.
- Anantapuram Municipal Corporation to follow the solid waste management rules'2016 in letter and spirit for management of present generated waste and the legacy waste.

approved
B. Reddy
19/07

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**NOTE ON VISIT TO DUMPSITE OF HINDUPUR MUNICIPALITY
ON 29.06.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

The Chairperson, State Level Committee visited the dump site of Hindupur Municipality on 29.06.2019 in the presence of Sri V.Mallikarjuna, Municipal Commissioner and other officials of the Municipality & the Andhra Pradesh Pollution Control Board.

The following are the observations:

1. The population of the Hindupur Municipality is about 1.05 lakhs and its area is 38.16 Sq.kms with number of households -42089 comprises 30 No. of wards.
2. The total solid waste generated is about 60 Tons/day. It is informed that they are lifting about 58 TPD of solid waste.
3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard located at Parigi road in an area of 6.25 acres. Approximately 1.5 Lakhs tones of Municipal Solid Waste is dumped at dump site.
4. The Municipality has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.
5. It is informed that there is a proposal for setting up of a Waste to Compost project by engaging third party agency i.e., M/s. Cube Bio-Energy (P) Ltd., Chennai, but so far no ground work has been commenced. It is also informed that they are negotiating with the nearby steel units and cements plants for usage of the dry waste as fuel in their process.

Hindupur Municipality to follow the solid waste management rules'2016 in letter and spirit for management of present generated waste and the legacy waste.

approved
BVR
10/07

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NOTE ON VISIT TO DUMPSITE OF PEDDAPURAM MUNICIPALITY ON 12.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the Dump site of Peddapuram Municipality on 12.07.2019 in the presence of Sri. B.R.S Seshadri, Municipal Commissioner and officials of the APPCB.

The following are the observations:

1. The population of the Peddapuram Municipality is 49,579 (2011) and its area is 41.15 Sq.kms with number of households -11,500 comprises 28 No. of wards.
2. The total solid waste generated is about 23 Tons/day.
3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard located at 3rd ward over an extent of 3.00 acres.
4. The Municipality has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.

Sri. K. Srinivas, Deputy Executive Engineer, Samalkot Municipality met Chairperson, SLC at Peddapuram Dumpsite. On enquiry he informed that the population of Samalkot is 56,864 with number of households - 16,044 comprising 30 wards. The garbage generation is 23 TPD and the un-segregated waste is being dumped in the dump yard located at Pithapuram road in an area of 1.28 acres. They have also not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.

Peddapuram and Samalkot Municipalities are required to follow the Solid Waste Management Rules 2016 in letter and spirit for management of present generated waste and the legacy waste.

(Prasad)
12/5

197

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NOTE ON VISIT TO DUMPSITE OF KAKINADA MUNICIPAL CORPORATION ON 12.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the dump site of Kakinada Municipal Corporation on 12.07.2019 in the presence of Sri K. Ramesh, Municipal Commissioner and officials the Andhra Pradesh Pollution Control Board. Kakinada has been identified as model town and as per the Hon'ble NGT order dt. 26.04.2019, total compliance with the Solid Waste Management Rules is to be ensured in model town within 6 months i.e by October'2019.

The following are the observations;

1. The population of the Kakinada Municipal Corporation is about 3.25 lakhs and its area is 31.69 Sq.kms with number of households – 91,373 comprises 50-number of wards.
2. The total solid waste generated is about 173 Tons/day.
3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard located at Parloppet in port area in an area of 10 acres. Huge quantity of legacy waste is existing in this dumpsite.
4. The Municipal solid waste is being burnt and the smoke is causing air pollution in the area. The open burning of Municipal Solid Waste shall be stopped immediately and the fire shall be doused using soil cover. Fire tenders should not be used for dousing fire at sanitary landfill sites. Hon'ble National Green Tribunal in its order dt. 22.12.2016 in O.A No 199 of 2014 directed total stoppage of open burning of waste on lands, including at landfill sites making violators liable to pay environmental compensation.
5. The Municipality has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.

The MA & UD dept and Kakinada Municipal Corporation are required to take immediate steps to follow the Solid Waste Management Rules'2016 in letter and spirit for management of present generated waste and the legacy waste, considering that the Kakinada Municipal Corporation has been identified as model town and as per the Hon'ble NGT order dt. 26.04.2019, total compliance with the Solid Waste Management Rules is to be ensured within 6 months i.e by October'2019.

M. Reddy
18/07

**NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITY AND
DUMPSITE IN RAJAMAHENDRAVARAM MUNICIPAL CORPORATION
ON 12.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

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198

The Chairperson, State Level Committee visited the Compost facility and Municipal Dump site of Rajamahendravaram Municipal Corporation on 12.07.2019 in the presence of Sri Sumit Kumar Gandhi, Municipal Commissioner and other officials of the Rajamahendravaram Municipal Corporation and the APPCB.

The following are the observations:

1. The population of Rajamahendravaram Municipal Corporation (RMC) is about 3.77 lakhs with number of households 1,11,000 comprising 50 wards.
 2. About 170 MT tons per day of the Municipal Solid Waste is generated in RMC. It is informed that the composition of the waste collected is 20 MT plastic waste, 70 MT wet waste, 75 MT other dry waste and 5 MT of C&D waste.
 3. RMC is processing about 15 TPD of wet waste to produce compost at 8 different locations and the compost facility at Kortikonda road is functional. It is informed that RMC is collecting about 5 TPD of plastic waste and same is being sold out.
 4. At present they are implementing waste segregation in 5 wards only out of total 50 wards. There is no segregation of waste in the remaining 45 wards and the entire un-segregated waste is being dumped in the low laying area of extent 9.5 acres in Mallayapeta. The waste dumped is being compacted and part of the dumped area is covered with soil. This is not an accepted practice for solid waste management and only inert waste/ residual solid waste is permitted for disposal in sanitary landfills as per Solid Waste Management Rules '2016.
 5. The Corporation has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.
- Rajamahendravaram Municipal Corporation to follow the Solid Waste Management Rules'2016 in letter and spirit for management of present generated waste and the legacy waste.

12/07/2019
18/57

199
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**NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITY OF
RAMANAYYAPETA GRAM PANCHAYATH (MODEL VILLAGE) ON
12.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.**

The Chairperson, State Level Committee visited Ramanayyapeta Gram Panchayath on 12.07.2019 in the presence of Sri. Ch. Jagga Rao, DLPO, Kakinada and officials of the APPCB. Ramanayyapeta village has been identified as model village and as per the Hon'ble NGT order dt. 26.04.2019, total compliance with the Solid Waste Management Rules is to be ensured in model villages within 6 months i.e by October'2019.

The following are the observations:

1. Ramanayyapeta Grama Panchayath is having population of 28,369 with 8,800 households.
2. There are 20 green ambassadors in the gram panchayat for collecting dry and wet waste using tricycles and tractors. They are collecting about 5.3 tons of waste/day.
3. The Grama Panchayath has a shed with compost pits, storage pits for segregated dry waste, plastic cleaning & shredding equipment etc.,
4. The collected wet waste after its decomposition is transferred to vermin troughs. The vermi compost produced is sold to farmers. The dry waste is segregated in to different categories and sold to guzaries. It is informed that they are facing difficulties in disposal of the compost produced. The authorities concerned may resolve the issue by coordinating with Agriculture, Horticulture Departments & nearby Fertilizers Industries.
5. Lot of legacy waste is dumped in the area, which is required to be properly segregated for material recovery.

Pradeep
18/07

**NOTE ON VISIT TO GOVT. GENERAL HOSPITAL,
RAJAMAHENDRAVARAM ON 12.07.2019 BY HON'BLE
CHAIRPERSON, STATE LEVEL COMMITTEE.**

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200

The Chairperson, State Level Committee visited Govt. General Hospital, Rajamahendravaram, East Godavari District on 12.07.2019 to verify the Bio Medical Waste Management in the Hospital in the presence of Dr. P. Ramesh Kishore, Superintendent and officials of the APPCB.

The following are the observations:

1. APPCB has renewed CFO & BMW Authorization to the Govt. General Hospital, Rajamahendravaram for the bed strength of 350 Nos, which is valid up to 30.06.2021.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards.
3. It is noticed that there is no system for mutilation of syringes and cutting of needles as required under the rules (schedule-I part -2 (11)).
4. It is noticed that cotton contaminated with blood is disposed in general waste bin and on floor at different locations. The hospital is required to improve BMW collection system and ensure that the BMW is not mixed with general waste (rule 4 f).
5. They are required to use bar coded and non chlorinated eco friendly bags for collection of Bio-Medical Waste as per rules 4 (i) and 7 (8).
6. The hospital provided Common Biomedical waste storage facility and also general waste storage area. As per rule 4 (b) of Bio Medical Waste Management Rules'2016 proper ventilation to be provided for the common BMW storage facility.
7. The hospital has tie up with CBMWTF of East Godavari District operated by M/s. EVB Technologies (P) Ltd. The Bio - Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
8. The vermin compost facility provided is not in use. The hospital being a bulk waste generator required to implement the provisions of Solid Waste Management Rules'2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises.
9. They have not provided pre treatment facility for laboratory waste and also not having Sewage Treatment Plant (STP).

Pr Reddy
18/07

201

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**NOTE ON VISIT TO GSL MEDICAL COLLEGE AND HOSPITAL,
LAKSHMIPURAM, RAJAMAHENDRAVARAM ON 12.07.2019 BY
HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.**

The Chairperson, State Level Committee visited GSL Medical College and Hospital, Lakshmipuram, Rajamahendravaram, East Godavari District on 12.07.2019 to verify the Bio Medical Waste Management in the Hospital in the presence of Brig T.V S.P Murthy, Professor & Medical Superintendent and officials of the APPCB.

The following are the observations:

1. APPCB has not renewed CFO & BMW Authorization to the Hospital, as they have not provided STP for total quantity of Sewage generated. The bed strength of the hospital is 1000 Nos.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards. Specially designed stainless steel trolleys with compartments are provided for internal movement of bio-medical waste from different wards to BMW storage facility.
3. The hospital provided Common Biomedical waste storage facility and also general waste storage area.
4. They are required to use bar coded and non chlorinated eco friendly bags for collection of Bio-Medical Waste as per rules 4 (i) and 7-(8).
5. The hospital has tie up with CBMWTF of East Godavari District operated by M/s. EVB Technologies (P) Ltd. The Bio - Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
6. The general waste is being dumped in an open pit. The Medical College & hospital being a bulk waste generator required to implement the provisions of Solid Waste Management Rules'2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises.
7. As per record, they generate about 540 KLD of sewage and at present they are having Sewage Treatment Plant (STP) of capacity 300 KLD only. The treated sewage is being used for gardening. Huge quantity of untreated sewage is stored in unlined pond. They are required to enhance the STP capacity and obtain renewal of the CFO & BMW Authorization from APPCB.

Pr. Reddy
18/07.

NOTE ON VISIT TO SRI CITY (P) LIMITED ON 26.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

2470
202

The Chairperson, State Level Committee visited the Sri City (P) Limited on 26.07.2019 in the presence of Sri. N. Sekar, Vice President, Planning and Development Service; Dr. P. Venkateswaran, Dy General Manager and officials of the APPCB.

The following are the observations:

1. In Sri City industrial area, Orange and Green category industries are allowed.
2. Two sewage treatment plants are in operation and one more STP is under construction. The treated sewage is being utilized for development of plantation and also supplied to some industries for cooling make up purpose.
3. They are maintaining nurseries and the development of green belt is in progress.
4. Sri City being a bulk waste generator required to implement the provisions of Solid Waste Management Rules, 2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises. Lot of plastic waste is stored in an enclosed area for proper disposal. In accordance with the CPCB guidelines (May,2017) for Co- Processing of Plastic Waste in cement kilns, steps to be taken for disposal of the stored plastic waste.
5. Similarly the Construction and Demolition Waste Management Rules, 2016 to be implemented as lot of construction activity is in progress.

Per Reddy
26/7

207
247

NOTE ON VISIT TO DUMPSITE OF SULLURUPETA MUNICIPALITY ON 26.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the Dump site of Sullurupeta Municipality on 26.07.2019 in the presence of Sri N. Narendra Kumar, Municipal Commissioner and officials of the APPCB.

The following are the observations:

1. The population of the Sullurupeta Municipality is about 49,880 with number of households – 11,880 comprises 23No. of wards.
2. The total solid waste generated is about 20 Tons/day.
3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard located adjacent to National Highway over an extent of 1.2 acres.
4. It is informed that about 5 acres of land is allotted for solid waste processing facilities at Mannar Polur and they have constructed platforms for composting purpose. Part of solid waste is dumped in this site and open burning of the waste is observed. The open burning of Municipal Solid Waste shall be stopped immediately and the fire shall be doused using soil cover. Fire tenders should not be used for dousing fire at sanitary landfill sites. Hon'ble National Green Tribunal in its order dt. 22.12.2016 in O.A No 199 of 2014 directed total stoppage of open burning of waste on lands, including at landfill sites making violators liable to pay environmental compensation.
5. The Municipality has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.

Sullurupeta Municipality is required to follow the Solid Waste Management Rules, 2016 in letter and spirit for management of present generated waste and the legacy waste.

M. Reddy
31/07

**NOTE ON VISIT TO DUMPSITE OF GUDUR MUNICIPALITY ON 26.07.2019
BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.**

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207

The Chairperson, State Level Committee visited the Dump site of Gudur Municipality on 26.07.2019 in the presence of Sri Y. Obulesu, Municipal Commissioner and officials of the APPCB.

The following are the observations:

1. The population of the Gudur Municipality is about 87,000 with number of households 17,700 comprises 33 No. of wards.
2. The total solid waste generated is about 40 Tons/day.
3. There is no segregation of waste and the entire un-segregated waste is being dumped in the dump yard located adjacent to Gudur road over an extent of 12.00 acres.
4. The Municipality has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.

Gudur Municipality is required to follow the Solid Waste Management Rules, 2016 in letter and spirit for management of present generated waste and the legacy waste.

12/07/2019
307

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243

NOTE ON VISIT TO SOLID WASTE PROCESSING FACILITIES AT KASUMURU, VINNAMALA & TADAKHANDRIKA IN NELLORE DISTRICT ON 26.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

The Chairperson, State Level Committee visited the Solid Waste Processing Facilities at Kasumuru, Vinnamala, Tada Khandrika & Menakuru Villages in Nellore District on 26.07.2019 in the presence of Officials of Panchayat Raj department and officials of APPCB. Kasumuru, Vinnamala, Tada Khandrika & Menakuru Villages have been identified as model villages and as per the Hon'ble NGT order dt. 26.04.2019, total compliance with the Solid Waste Management Rules is to be ensured in these villages within 6 months i.e by October'2019.

The following are the observations made during the field inspection:

1. Kasumuru, Venkatachalam (M):

- a. The population of Kasumuru is 6894 and number of households in the village are 1700.
- b. A shed with compost pits and compartments for storage of segregated dry waste are constructed. But the activity is yet to be started.
- c. The tricycles for collection of waste are not provided.
- d. Few green ambassadors are observed to be segregating the waste without hand gloves.
- e. The concerned District Authorities to ensure that adequate facilities are provided so that the total waste generated in the village is scientifically managed within the target date stipulated by Hon'ble NGT.

2. Vinnamala, Naidupeta (M):

- a. The population of Vinnamala is 20,924.
- b. The site selected for construction of shed is in dispute and no work on ground is started.
- c. The concerned District Authorities to ensure that proper site and adequate facilities are provided so that the total waste generated in the village is scientifically managed within the target date stipulated by Hon'ble NGT.

3. Tada Khandrika, Tada (M):

- a. The population of Tada Khandrika is 6123 and number of households in the village are 1616.
- b. It is informed that the site allotted for construction of shed by Revenue department is being objected by Wild Life Department.
- c. The concerned District Authorities to ensure that proper site and adequate facilities are provided so that the total waste generated in the village is scientifically managed within the target date stipulated by Hon'ble NGT.

All the concerned are required to put their best efforts for effective implementation of solid waste management rules, 2016 in the above model villages for ensuring 100% compliance by end of Oct'19, so that other villages can follow the best practices adopted in order to improve the environmental conditions.

The Solid Waste processing facility in Menakuru village, Naidupeta (M) is visited. In this village the composting and the dry waste segregation are being carried out. The plastic waste cleaning and shredding equipments are to be commissioned. The incineration system for disposal of sanitary napkins is to be provided. They are maintaining green belt in their premises.

Pradeep
1.07

**NOTE ON VISIT TO NARAYANA MEDICAL COLLEGE HOSPITAL,
NELLORE ON 25.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

~~2119~~
206

The Chairperson, State Level Committee visited Narayana Medical College Hospital, Nellore on 25.07.2019 to verify the Bio Medical Waste Management in the Hospital in the presence of Dr. Surya Prakash Rao, Dean; Dr. Sathish Kumar, Medical Superintendent and officials of the APPCB.

The following are the observations:

1. APPCB has renewed CFO & BMW Authorization to Narayana Medical College Hospital, Nellore for the bed strength of 1,560 Nos, which is valid up to 31.08.2022.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards.
3. They are required to use bar coded and non chlorinated eco friendly bags for collection of Bio-Medical Waste as per rules 4 (i) and 7 (8).
4. The hospital provided Common Biomedical waste storage facility and also general waste storage area.
5. The hospital has tie up with CBMWTF of Nellore District operated by M/s. S S Bio Care. The Bio - Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
6. The hospital being a bulk waste generator required to implement the provisions of Solid Waste Management Rules, 2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises.
7. The hospital has a Sewage Treatment Plant (STP) and the treated sewage is being utilized for irrigation in the adjacent agricultural fields. The hospital developed green belt in the premises.

Pradeep
30/07

207
245

**NOTE ON VISIT TO ACSR GOVT. MEDICAL COLLEGE HOSPITAL,
NELLORE ON 25.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL
COMMITTEE.**

The Chairperson, State Level Committee visited ACSR Govt. College Hospital, Nellore on 25.07.2019 to verify the Bio Medical Waste Management in the Hospital in the presence of Dr. Y. Nirmala Devi, Superintendent; Dr. A Srihari, Principal and officials of the APPCB.

The following are the observations:

1. APPCB has renewed CFO & BMW Authorization to ACSR Govt. College Hospital, Nellore for the bed strength of 750 Nos, which is valid up to 30.06.2021.
2. Colour coded bins & bags are provided at different places in the hospital for collection of segregated bio-medical waste from the wards. However it is noticed that the wastes are not being collected in the respective bins.
3. It is noticed that bandage contaminated with blood and used gloves are disposed in general waste bin for disposal by Municipal Corporation. The hospital is required to improve BMW collection system and ensure that the BMW is not mixed with general waste (rule 4 f). Necessary training to be imparted to the concerned staff about waste segregation.
4. They are required to use bar coded and non chlorinated eco friendly bags for collection of Bio-Medical Waste as per rules 4 (i) and 7 (8).
5. The hospital provided Common Biomedical waste storage facility and also general waste storage area.
6. The hospital has tie up with CBMWTF of Nellore District operated by M/s. S S Bio Care. The Bio - Medical waste is being handed over by the hospital to common bio medical waste treatment and disposal facility on daily basis.
7. The hospital being a bulk waste generator required to implement the provisions of Solid Waste Management Rules, 2016 for scientific processing and disposal of the general waste (Other than BMW) generated in their premises.
8. They have provided Sewage Treatment Plant (STP) and the treated sewage is discharged into Municipal drain. Necessary measures to be taken to re use the treated sewage for gardening/ plantation purpose.

B. Reddy
30/07

NOTE ON VISIT TO SOLID WASTE DUMPSITE IN NELLORE MUNICIPAL CORPORATION ON 25.07.2019 BY HON'BLE CHAIRPERSON, STATE LEVEL COMMITTEE.

246
208

The Chairperson, State Level Committee visited the Municipal Dump site of Nellore Municipal Corporation (NMC) on 25.07.2019 in the presence of Sri P.V.V.S Murthy, Commissioner, NMC and other officials of the NMC and the APPCB.

The following are the observations:

1. The population of Nellore Municipal Corporation (NMC) is about 7 lakhs with number of households 1,60,000 comprising 54 wards.
2. About 300 MT tons per day of the Municipal Solid Waste is generated in NMC.
3. There is no segregation of waste and the entire un-segregated waste is being dumped in 23 acres in Donthali. This is not an accepted practice for solid waste management and only inert waste/ residual solid waste is permitted for disposal in sanitary landfills as per Solid Waste Management Rules '2016. It is informed that about 10 lakhs tons of legacy waste is laying in this site.
4. Further the Solid Waste is observed all along the side of the approach road from NH to dumpsite. The road is on the bank of Sarvepalli irrigation canal. The Plastic Waste from the waste dumped along the road side is carried away by air into the canal. At present there is no flow in the canal. When water is released into the canal, the waste will be carried away into the downstream water tanks. All the waste deposited in the canal needs to be cleared.
5. There is another dumpsite on Narkur road with about 55,000 tons of legacy waste.
6. The Corporation has not obtained authorization from Andhra Pradesh Pollution Control Board for processing and disposal of solid waste.

Nellore Municipal Corporation to follow the Solid Waste Management Rules'2016 in letter and spirit for management of present generated waste and the legacy waste.

P.V.V.S Murthy
25/07